Unstarred Questions

- (b) if so, the details thereof; and
- (c) the present status of eight national highways of the North-Eastern Region?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI KRISHAN PAL): (a) No, Sir.

(b) and (c) Does not arise.

Replacement of Motor Vehicles Act

3478.DR. K.P. RAMALINGAM: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether Government is considering to replace the antiquated Motor Vehicles Act with a fresh legislation due to ineffectiveness of the old law;

(b) if so, the details thereof;

(c) whether Government is considering to adopt the UK's road safety legislation which is considered one of the best in the world in the country; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI KRISHAN PAL): (a) and (b) Ministry of Road Transport and Highways is working on a proposal to replace the "Motor Vehicles Act, 1988" with a new Act which will *inter alia* facilitate technological intervention and information technology based systems to ensure efficient and safe transport systems in the country. State Governments/Union Territory Administrations have been requested to send their view on the new legislation.

(c) and (d) The best practices in leading countries of the world is being taken into account while drafting the new Act.

Collection of toll

3479. PROF. M.V. RAJEEV GOWDA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the details of the toll collection during the last three years, State-wise including Karnataka;

(b) the proposed budgeted collection of revenue from tolls in the budget of 2014-15; and

(c) the details of projects, in PPP models that are operating toll booths, which have been able to secure windfall gains/profits indicating the companies operating them and on which National Highways?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI KRISHAN PAL): (a) The details of the toll collection State-wise during the last three years is given in the Statement-I and II (See below).

(b) Collection from public funded toll plazas and revenue sharing from BOT (Toll) projects, under NHAI is projected as ₹ 6500 crores in 2014-15.

(c) Not applicable.

Statement-I

State-wise collection of toll last three years (States, where toll collection is going on)

								(•	III Iacs)
State	Public funded			BOT			Total Revenue (PF + BOT)		
	2011-12	2012-13	2013-14	2011-12	2012-13	2013-14	2011-12	2012-13	2013-14
1	2	3	4	5	6	7	8	9	10
Andhra Pradesh	50425	52380	59373	39923	63492	89087	90348	115872	148460
Bihar	4747	5880	13285	6680	13142	13739	11426	19022	27024
Chhattisgarh	0	0	0	3301	3622	3886	3301	3622	3886
Gujarat	15320	20785	27064	83876	89386	93073	99196	110171	120137
Haryana	2658	1461	0	41602	44105	49709	44261	45565	49709
Jammu and Kashmir	0	306	2451	0	0	0	0	306	2451
Jharkhand	4391	6893	11160	0	0	0	4391	6893	11160
Karnataka	9715	11887	17669	31366	54694	68902	41081	66580	86571
Maharashtra	1009	1710	2019	83215	117138	144001	84224	118848	146020
Madhya Prdesh	3443	6099	11227	19614	24119	22517	23057	30217	33744
Odisha	7046	6721	13433	3919	9461	9544	10964	16182	22977
Punjab	295	174	357	21502	26435	30115	21797	26609	30473
Rajasthan	28986	31851	46251	73594	86050	84052	102580	117901	130303

(₹ in lacs)

244 Writt	en Answe	ers to [RAJYA SA			BHA]		Unstarred Questions		
1	2	3	4	5	6	7	8	9	10
Tamil Nadu	25152	31084	37225	78083	100054	117440	103235	131139	154665
Uttar Pradesh	28647	49735	76119	9472	20295	32487	38119	70030	108606
Uttarakhand	0	98	0	0	0	0	0	98	0
West Bengal	16380	10982	21785	7512	24650	31388	23892	35632	53173
Kerala	0	0	351	1457	7534	9024	1457	7534	9376
Total	198212	238046	339771	505117	684176	798965	703329	922222	1138736
				4 - 4					

Statement-II

The statement indication toll collection for Permanent Bridge Fee Fund on National Highways during the year 2011-12 to 2013-14

				(₹ in lacs)
SI. N	No. Name of the State	Toll collection during 2011-2012	Toll collection during 2012-2013	Toll collection during 2013-14
1	2	3	4	5
1.	Andhra Pradesh	94.39	0.00	0.00
2.	Assam	376.91	464.89	524.24
3.	Bihar	886.92	929.84	0.00
4.	Chhattisgarh	618.24	582.75	519.25
5.	Goa	0.00	0.00	0.00
6.	Gujarat	243.86	166.82	22.87
7.	Haryana	0.00	0.00	0.00
8.	Himachal Pradesh	17.51	45.89	28.63
9.	Karnataka	484.62	488.67	436.65
10.	Kerala	794.92	605.88	850.29
11.	Maharashtra	899.85	614.08	767.92
12.	Madhya Pradesh	62.76	60.74	43.11
13.	Meghalaya	0.00	0.00	0.00
14.	Manipur	4.05	0.00	0.00

Written Answers to		[11 August, 2	014] Unstar	Unstarred Questions		
1	2	3	4	5		
15.	Odisha	251.60	67.84	67.84		
16.	Punjab	0.00	0.00	0.00		
17.	Rajasthan	787.47	392.94	21.63		
18.	Tamilnadu	72.57	24.57	20.44		
19.	Uttar Pradesh	1087.89	1157.44	1243.92		
20.	Uttarakhand	338.06	370.05	382.97		
	Total	7021.62	5972.40	4929.76		

Highway projets in Jammu and Kashmir

3480. SHRI G.N. RATANPURI: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the physical and financial progress of four-laning of Jammu-Srinagar National Highway and Z. Morh and Zojilla tunnel on Srinagar-Leh Highway;

(b) the details of bridges and tunnels constructed, under construction and yet to be constructed on this highway along with projected cost and expenditure made on each one; and

(c) the reasons for delay in all these projects?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI KRISHAN PAL): (a) The physical and financial progress of four-laning works in Jammu-Srinagar section of National Highway No -1A (old) are as under:

Sl. No.	Contract Package	Physical progress (%)	Financial Progress (%)
1	Four laning from Jammu to Udhampur	91.11	89.00
2	Four laning from Chenani to Nashri	62.69	70.46
3	Four laning from Banihal to Srinagar (except Tunnel portion <i>i.e.</i> 189.35 to 204.60)	30.00	28.48
4	Four laning from Banihal to Qazigund (Tunnel portion)	28.24	41.79